No.F. 12(6)Sansad/2008.- In exercise of the powers conferred by clause (3) of Article. 187 of the Constitution of India, the Governor, after consultation with the Speaker, Rajasthan Legislative Assembly, is pleased to make the following rules further to amend the Rajasthan Legislative Assembly Secretariat Staff (Revised Pay) Rules, 2009, namely:-

1. Short title and commencement.- (1) These rules may be called the Rajasthan Legislative Assembly Secretariat Staff (Revised Pay) (Amendment) Rules, 2013.

(2) They shall be deemed to have come into force on and from the 1st day of October, 2012

2. Amendment of Schedule-II.- In table appearing below the heading "SPECIAL PAY" of Schedule-II appended to the Rajasthan Legislative Assembly Secretariat Staff (Revised Pay) Rules, 2009,-

(i) the existing serial number 8 and entries thereto shall be substituted by the following, namely:-

8. Posts in Grade Pay No. 20 and 21 600 -

(ii) after serial number 8, so substituted, the following new serial number 9 and entries
thereto shall be added, namely:-

9. Posts in Grade Pay No. 22 and 23 600

By Order of the Governor,
Prakash Gupta.
Principal Secretary to the Government.

Government Central Press, Jaipur.